

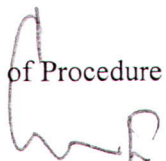
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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 657(2015-2020)
NEW DELHI: Dated the 13 March, 2018

Subject: -Amendment in Chapter 2 of the Handbook of Procedure (2015-20).

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy, 2015-2020, the Director General of Foreign Trade hereby deletes the provisions as at Para 2.86 of the Handbook of Procedure (2015-20).

2. **Effect of this Public Notice:** Para 2.86 of the Handbook of Procedure (2015-20) is deleted.


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